

- (d) who is the responsible officer of the existing irregularities in grant of extension of area validity of Arms Licences in Delhi;
- (e) what action has been taken against these officers; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (f) Seven representations from some Members of Parliament against rejection of all India validity applications by GNCT of Delhi have been received in the recent past through the Prime Minister Office; examination of such representations is an ongoing process.

#### **Training Schools for Anti-ULFA Operations**

1612. SHRIMATI NAZNIN FARUQUE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is considering any proposal to set up a training school for anti-ULFA operations; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) There is no such proposal. However, a Unified Headquarter has been set up in the State of Assam for containing militant activities including activities of ULFA in the State.

#### **Deaths in Police Custody**

†1613. DR. PRABHA THAKUR : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of deaths in police custody have come down or gone up in the last three years, the State-wise details thereof; and
- (b) the numbers of guilty police personnel responsible for these deaths punished during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) A total of 101, 84 and 70 cases of deaths in police custody were reported to the National Crime Records Bureau (NCRB) during 2008, 2009 and 2010 respectively, which indicates a decreasing trend in the number of deaths in police custody. The latest data available with NCRB is upto 2010. State/UT-wise details of cases registered, policemen charge-sheeted and policemen convicted under deaths in police custody during the above period are given in Statement.

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† Original notice of the question was received in Hindi.